

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:347

ANSWERED ON:19.02.2003

INADEQUATE DIALYSIS FACILITIES IN GOVERNMENT HOSPITALS

PRABHA RAU;VILAS BABURAO MUTTEMWAR

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether attention of the Government has been drawn to the news item captioned `inadequate facilities of Dialysis in the Government Hospitals` appearing in the `Navbharat Times` dated December 21, 2002;
- (b) if so, the details of the matter reported therein;
- (c) the reaction of the Government thereto; and
- (d) the remedial measures taken/proposed to be taken by the Government in this regard?

Answer

MINISTER OF HEALTH AND FAMILY WELFARE AND PARLIAMENTARY AFFAIRS (SMT. SUSHMA SWARAJ)

(a) to (d): The newspaper report primarily highlights the lack of/inadequate facilities available for renal transplantations in the country and the need to augment the facilities in government Hospitals.

Health being a State subject, it is for the State Governments to provide necessary medical facilities in their respective States as per the needs and available resources. It has been the endeavour of the Central government to improve and upgrade the standard of medical facilities in various Central Government Hospitals for better health care including treatment of renal diseases.